

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1383  
ANSWERED ON:04.03.2015  
WAIVER OF INTEREST AMOUNT  
Patel Smt. Jayshreeben

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) the present status of the proposal to waive the interest amount of overdue loan given to Gujarat Minorities Finance Development Corporation (GMFDC); and

(b) the further steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (b): The Gujarat Minorities Development & Finance Corporation (GMFDC), the State Channelising Agency of National Minorities Development and Finance Corporation in Gujarat, has requested for waiver of loan of Rs.17.26 crore disbursed to the beneficiaries affected by earthquake during 2001 and riots during 2002. The State Government of Gujarat and the Gujarat Minorities Development & Finance Corporation have been requested from time to time, to furnish the details of such beneficiaries. Reminders have also been sent in September 2014, and February, 2015. The report is awaited.